

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1297**  
TO BE ANSWERED ON THE 30th JULY, 2024

**FARMERS INCOME AND DEBT**

1297. SHRIMATI PRATIMA MONDAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the farmer's income grown from 2016 to 2022 in the light of the Government's promise to double the same;
- b) whether the Government has evaluated the increase in farmers debt during the last ten years; and
- (c) the effect of the Goods and Services Tax (GST) on the rate of agricultural imports such as tractors and fertilizers?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a) to (c): Government had constituted an Inter-Ministerial Committee in April, 2016 to examine issues relating to "Doubling of Farmers Income (DFI)" and recommend strategies to achieve the same. The Committee submitted its final report to the Government in September, 2018 containing the recommendations for doubling of farmers' income through various policies, reforms & programmes. To achieve the objective, the Committee identified following seven sources of income growth: -
- i. Increase in crop productivity
  - ii. Increase in livestock productivity
  - iii. Resource use efficiency – reduction in cost of production
  - iv. Increase in cropping intensity
  - v. Diversification to high value agriculture
  - vi. Remunerative prices on farmers' produce
  - vii. Shift of surplus manpower from farm to non-farm occupations

Agriculture being a State Subject, the State Governments take appropriate measures for development of agriculture in the State. However, Government of India supplements the efforts of States through appropriate policy measures, budgetary support and various schemes/ programmes. The various schemes/ programmes of the Government of India are meant for the welfare of farmers by increasing production, remunerative returns and income support to farmers. The Government has substantially enhanced the budget allocation of Ministry of Agriculture & Farmers Welfare from Rs. 27,662.67 crore BE during 2013-14 to Rs. 1,25,035.79 crore BE during 2023-24.

Enhanced budgetary provisions have been made to facilitate the below mentioned efforts of the Government. The various schemes/ programmes of the Government of India are meant for the welfare of farmers by increasing production, remunerative returns and income support to farmers, which include:

1. Income support to farmers through PM KISAN
2. Pradhan Mantri Fasal BimaYojana (PMFBY)
3. Institutional credit for agriculture sector
4. Fixing of Minimum Support Price (MSP) at one-and-a half times the cost of production
5. Promotion of organic farming in the country
6. Per Drop More Crop
7. Micro Irrigation Fund
8. Promotion of Farmer Producer Organisations (FPOs)
9. National Beekeeping and Honey Mission (NBHM)
10. Agricultural Mechanization
11. Namo Drone Didi
12. Providing Soil Health Cards to farmers
13. Setting up of National Agriculture Market (e-NAM) extension Platform
14. Launch of the National Mission for Edible Oils – Oil Palm (NMEO-OP)
15. Agri Infrastructure Fund (AIF)
16. Improvement in farm produce logistics, Introduction of Kisan Rail.
17. Mission for Integrated Development of Horticulture (MIDH) - Cluster Development Programme:
18. Creation of a Start-up Eco system in agriculture and allied sector

As per National Statistical Office (NSO) Report “Situation Assessment of Agricultural Households and Land and Holdings of Households in Rural India, 2019”, average amount of outstanding loan per agricultural household is Rs. 74,121/-.

GST exemptions and rates are prescribed on the recommendations of the GST Council, which is a constitutional body comprising of representatives from States/UTs and Centre, taking into account all the relevant factors. Presently, Tractors attract a GST rate of 12% and Fertilizers attract a GST rate of 5%.

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